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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

T.P. No. 21/NCLT/AHM/2017 (New) Gujarat High Court C.A. No. 125/2014 in C.P. No. 3/2009 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.08.2017</u>

Name of the Company:

Panchmahal Steel Ltd.

V/s

Asset Reconstruction Company India Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

5.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ANIP A GANONI ADVOCATE RESPO.

2. MIHIR THAKORE SR. ADVOCATE APPLICANT

3. SHAMIK BHATT PAVOCATE 22

ORDER

Learned Senior Advocate Mr. Mihir Thakore with Learned Advocate Mr. Shamik Bhatt present for Applicant. Learned Advocate Mr. Anip Gandhi present for Respondent.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9th day of August, 2017.